GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3722 ANSWERED ON 12/08/2025

IDENTIFICATION OF ELIGIBLE FAMILIES

3722. Shri Alok Sharma:

Shri Jaswantsinh Sumanbhai Bhabhor:

Smt. Himadri Singh:

Shri Avimanyu Sethi:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the targets earmarked for States/UT under Pradhan Mantri Awas Yojana Gramin (PMAY-G) along with the total number of houses constructed so far, State and UT-wise;
- (b) whether the Government has achieved targets according to the 2011 Census list and Housing and Awaas Plus Survey for providing houses to identified eligible families;
- (c) if so, the details thereof, State and UT-wise; and
- (d) the details of the houses sanctioned along with the progress of its construction completion under this scheme, States and UTwise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a) to (d): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas. Under the PMAY-G, the initial target was to provide assistance for the construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India has approved the implementation of the scheme during FY 2024-25 to 2028-29 to provide assistance for the construction of 2 crore additional houses.

The beneficiaries under PMAY-G are identified based on the housing deprivation parameters under the Socio-Economic Caste Census (SECC) 2011 database and the finalized Awaas+ 2018 survey list. The Government of India has also approved the continuation of the Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) for saturating the Awaas + (2018) list (after updation) and balance eligible households in SECC 2011 PWL by providing assistance within the overall ceiling of 2 crore.

The Ministry has achieved saturation of eligible households identified through the existing SECC-2011 list and the Awaas+ 2018 list in all the States/UTs except for the States of Jharkhand, Tamil Nadu, West Bengal & Karnataka. The UTs of Delhi, Chandigarh and Puducherry are not implementing PMAY-G.

The State/UT-wise details of cumulative houses, targets allocated by the Ministry, and houses sanctioned & completed, as of 07.08.2025, are given in Annexure.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 3722 TO BE ANSWERED ON 12.08.2025 REGARDING "Identification of Eligible Families".

State/UT-wise details of cumulative targets allocated by the Ministry, houses sanctioned and completed under the PMAY-G, as on 07.08.2025

[unit in no]

SI	Name of the State /	Cumulative Targets	Cumulative Houses	Cumulative Houses
No.	UT	Allocated by the	sanctioned by the	completed
		Ministry	States/UTs	
1	Arunachal Pradesh	35,937	35,591	35,591
2	Assam	29,87,868	28,88,011	20,77,817
3	Bihar	50,12,752	49,02,754	38,43,375
4	Chhattisgarh	26,42,224	23,82,101	15,10,844
5	Goa	257	254	242
6	Gujarat	9,02,354	8,29,340	6,03,372
7	Haryana	1,06,460	74,937	41,173
8	Himachal Pradesh	1,21,502	97,535	37,364
9	Jammu And Kashmir	3,36,498	3,34,771	3,13,878
10	Jharkhand	20,12,107	19,39,824	15,72,485
11	Kerala	2,32,916	76,238	34,380
12	Madhya Pradesh	57,74,572	49,40,230	38,81,246
13	Maharashtra	43,70,829	41,03,400	14,02,311
14	Manipur	1,08,550	1,01,549	56,711
15	Meghalaya	1,88,034	1,85,763	1,50,086
16	Mizoram	29,967	29,959	25,323
17	Nagaland	48,830	48,747	36,238
18	Odisha	28,49,889	28,10,721	24,26,175
19	Punjab	1,03,674	76,689	41,740
20	Rajasthan	24,97,121	24,32,356	17,53,137
21	Sikkim	1,399	1,397	1,393
22	Tamil Nadu	9,57,825	7,42,923	6,47,487
23	Tripura	3,76,913	3,76,272	3,71,295
24	Uttar Pradesh	36,85,704	36,56,195	36,38,625
25	Uttarakhand	69,194	68,534	68,218
26	West Bengal	45,69,423	45,69,032	34,19,593
27	Andaman And Nicobar	3,424	2,593	1,302
28	Dadra And Nagar Haveli & Daman And Diu	11,364	10,935	5,073
29	Lakshadweep	45	53	45
30	Puducherry	0	0	0
31	Andhra Pradesh	2,47,114	246,930	88,995
32	Karnataka	9,44,140	5,20,862	1,58,520
33	Telangana	0	0	0
34	Ladakh	3,004	3,004	3,004
	Total	4,12,31,890	3,84,89,500	2,82,47,038
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Note: PMAY-G is not implemented in UTs of Delhi, Chandigarh and Puducherry. State of Telangana did not implement the PMAY-G since inception of the scheme i.e. 01.04.2016
